

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1183
TO BE ANSWERED ON 09TH FEBRUARY, 2024**

MANDATORY HEALTH INSURANCE

1183. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to make health insurance mandatory for all the citizens in the country;
- (b) if so, the details thereof;
- (c) the details of the health insurance coverage in the country, State/UT-wise including Bundelkhand;
- (d) whether the Government is making any efforts so that people aged above 70 years may get health insurance easily; and
- (e) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(PROF. S. P. SINGH BAGHEL)**

(a) to (e): Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) is the world's largest publicly funded health assurance scheme which provides health cover of Rs. 5 lakh per family per year for secondary and tertiary care hospitalization to approximately 55 crore beneficiaries corresponding to 12 crore families constituting the bottom 40% of India's population. States/UTs implementing AB-PMJAY have further expanded the beneficiary base, at their own cost. State/UT-wise details of eligible families under the scheme are at **Annexure-I**.

Bundelkhand region of India comprises of seven districts of Uttar Pradesh and six districts of Madhya Pradesh. Details of eligible families under the scheme in Bundelkhand region are at **Annexure-II**.

Since all members of an eligible family are entitled for healthcare cover under AB-PMJAY, senior citizens in such eligible families are also covered under the scheme.

State/UT-wise details of eligible families under the scheme

State / UT	Number of eligible families
Andaman And Nicobar Islands	23,785
Andhra Pradesh	61,47,562
Arunachal Pradesh	98,844
Assam	30,03,069
Bihar	1,21,10,526
Chandigarh	79,226
Chhattisgarh	41,44,847
DNH and DD	47,578
Goa	41,098
Gujarat	49,85,484
Haryana	17,24,837
Himachal Pradesh	5,32,396
Jammu And Kashmir	6,70,010
Jharkhand	31,18,620
Karnataka	69,01,440
Kerala	23,97,610
Ladakh	12,120
Lakshadweep	1,628
Madhya Pradesh	93,27,963
Maharashtra	93,05,910
Manipur	3,07,908
Meghalaya	3,85,708
Mizoram	2,16,584
Nagaland	2,59,468
Puducherry	1,14,968
Punjab	16,65,113
Rajasthan	66,37,371
Sikkim	44,228
Tamil Nadu	86,48,748
Telangana	29,02,621
Tripura	5,49,554
Uttar Pradesh	1,31,23,663
Uttarakhand	5,97,682
Delhi*	6,54,041
West Bengal*	1,24,37,482
Odisha*	67,80,308
Total	12,00,00,000

*States/UT of Delhi, West Bengal, and Odisha are not implementing AB-PMJAY.

Details of eligible families under the scheme in Bundelkhand region

State / UT	District Name	No. of Eligible Families	No. of Eligible Individuals
Uttar Pradesh	Banda	1,93,740	8,36,810
Uttar Pradesh	Chitrakoot	1,10,355	5,27,603
Uttar Pradesh	Hamirpur	1,28,594	5,59,279
Uttar Pradesh	Jalaun	1,40,831	6,41,999
Uttar Pradesh	Jhansi	1,76,070	7,44,689
Uttar Pradesh	Lalitpur	1,33,551	4,71,777
Uttar Pradesh	Mahoba	95,297	4,18,320
Madhya Pradesh	Chhatarpur	3,57,018	13,82,638
Madhya Pradesh	Damoh	3,17,575	10,78,753
Madhya Pradesh	Datia	1,43,282	6,62,786
Madhya Pradesh	Panna	2,18,436	8,43,271
Madhya Pradesh	Sagar	5,09,982	18,38,555
Madhya Pradesh	Tikamgarh	2,36,930	10,22,660